

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).34968/2011

(From the judgement and order dated 28/01/2011 in WP No.7252/2004 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

URMILA KOHLI

Respondent(s)

(With prayer for interim relief and office report)

Date: 01/10/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s)

Mr. P.N. Misra, Sr. Adv.
Mr. Abhish Kumar, Adv.
Ms. Archana Singh, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

Mr. Sakha Ram Singh, Sr. Adv.
Mr. Arvind Kumar Shukla, Adv.
Mr. Nihal Ahmad, Adv.
Ms. Ranchi Daga, Adv.
Mr. Alok Shukla, Adv.

UPON hearing counsel the Court made the following
O R D E R

Post for final disposal.

[Madhu Bala]
Sr. PA

[Savita Sainani]
Court Master